

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF AJAY PROTECH PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. Ajay Protech Private Limited
2.	Date of incorporation of corporate debtor	19/04/2011
3.	Authority under which corporate debtor is incorporated / registered	ROC Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200GJ2011PTC065024
5.	Address of the registered office and principal office (if any) of corporate debtor	59, Pratap Chamber 1st Floor, Nr. ST & Railway Crossing, Unjha, Gujarat, 384170
6.	Insolvency commencement date in respect of corporate debtor	06/08/2025 (Order received by IRP on 22/08/2025)
7.	Estimated date of closure of insolvency resolution process	02/02/2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mamta Sandeep Devpura Reg. No.: IBBI/IPA-001/IP-P-02796/2023-2024/14303
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Office No.210, Gokulam Arcade, Sarthana Jakatnama, Surat, Gujarat – 395013 E-mail ID: mamtabaheti123@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Registered Address: 505, 21st Century Business Center, Near World Trade Centre Ring Road, Surat, Gujarat - 395002 E-mail ID: cirp.ajayprotech@gmail.com
11.	Last date for submission of claims	05.09.2025
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s. Ajay Protech Private Limited** on 06th August 2025.

The creditors of **M/s. Ajay Protech Private Limited**, are hereby called upon to submit their claims with proof **on or before 5th September, 2025** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.





Submission of false or misleading proofs of claim shall attract penalties.

Date: 23.08.2025

Place: Surat



IP Mamta Sandeep Devpura

Interim Resolution Professional of

M/s. Ajay Protech Private Limited

Reg. No. IBBI/IPA-001/IP-P-02796/2023-2024/14303

AFA Valid upto: 30/06/2026

